

**THE HIGH COURT OF KERALA**

Kochi - 682 031  
Dated – 27 / 05 / 2015

**PROCEEDINGS**

Judiciary – Transfer and Postings of District Judges – Orders issued.

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Read : High Court proceedings of even No. Dated 22-04-2015

**ORDER No. B1- 60 / 2015**

As part of the transfer and postings of District Judges following orders are issued:

1. Smt.V.Shiricy, District Judge, Thalassery who is under orders of transfer as District Judge, Kalpetta vide High Court proceedings read above, is posted as District Judge, Thiruvananthapuram. She will take charge as District Judge, Thiruvananthapuram from the Additional District Judge-I, Thiruvananthapuram.

2. Shri Ashok Menon, District Judge, Kollam is transferred and posted as District Judge, Palakad. He will handover charge of his office to the Additional District Judge-I/ Additional MACT, Kollam and take charge as District Judge, Palakad from the Additional District Judge-I / Additional MACT , Palakad

The Additional District Judge-I/ Additional MACT, Kollam will hold the full additional charge of District Judge, Kollam, till Shri George Mathew(SI.No.5) takes charge.

3. Shri S.Jagadees, District Judge now functioning as Registrar General High Court of Kerala is repatriated to the Subordinate Judiciary and posted as District Judge / State Transport Appellate Tribunal, Ernakulam. On relief from his present post, he will take charge as District Judge / State Transport Appellate Tribunal, Ernakulam from the Additional District Judge-I, Ernakulam.

4. Shri S.Mohandas, District Judge / State Transport Appellate Tribunal, Ernakulam is transferred and posted as Judge, Family Court, Thiruvananthapuram. He will hand over charge of his office to the Additional District Judge-I, Ernakulam and take charge as Judge, Family Court, Thiruvananthapuram from Shri G.Radhakrishnan(SI.No.12) on or before 30-05-2015

The Additional District Judge-I, Ernakulam will hold the full additional charge of District Judge / State Transport Appellate Tribunal, Ernakulam, till Shri S.Jagadees(SI.No.3) takes charge.

5. Shri George Mathew, Motor Accidents Claims Tribunal, Kottayam who is under orders of transfer as District Judge / State Transport Appellate Tribunal, Ernakulam is posted

as District Judge, Kollam. He will take charge as District Judge, Kollam from the Additional District Judge-I/ Additional MACT, Kollam

6. Smt. Annie John, Additional District Judge-I /Additional MACT, Alappuzha who is under orders of transfer as District Judge, Thalassery is posted as District Judge, Alappuzha. She will assume charge as District Judge, Alappuzha.

7. Shri P.Nandankrishnan, Additional District Judge-I / Additional MACT, Thrissur who is holding the full additional charge of District Judge, Thrissur is posted as District Judge, Thrissur. He will assume charge as District Judge, Thrissur and continue to hold the full additional charge of Additional District Judge-I/Additional MACT, Thrissur, until further orders.

8. Shri R.Narayana Pisharadi, Additional District Judge-I, Kottayam, is transferred and posted as District Judge, Kalpetta. He will hand over charge of his office to the District Judge, Kottayam and take charge as District Judge, Kalpetta from the Additional District Judge-II / Additional MACT, Kalpetta.

The District Judge, Kottayam will hold the full additional charge of Additional District Judge-I Kottayam, till Shri K.Babu(SI.No.10) takes charge.

9. Shri T.V.Anilkumar, Motor Accidents Claims Tribunal, Pathanamthitta is transferred and posted as District Judge, Thalassery. He will handover charge of his office to the Additional District Judge-IV / Additional MACT, Pathanamthitta and take charge as District Judge, Thalassery from the Additional District Judge-I/Additional MACT, Thalassery

The Additional District Judge-IV / Additional MACT, Pathanamthitta will hold the full additional charge of Motor Accidents Claims Tribunal, Pathanamthitta, until further orders.

10. Shri K.Babu, Spl. Judge(SPE / CBI)-III, Ernakulam is transferred and posted as Additional District Judge-I, Kottayam. He will handover charge of his office to Shri B.Kalam Pasha(SI.No.11) and take charge as Additional District Judge-I, Kottayam from the District Judge, Kottayam.

11. Shri B.Kalam Pasha, Additional District Judge-VIII / Additional MACT, Ernakulam is posted as Spl.Judge(SPE / CBI)-III, Ernakulam. He will hand over charge of his office to the Additional District Judge-VII / Additional MACT, Ernakulam and take charge as Spl. Judge(SPE / CBI)-III, Ernakulam from Shri K.Babu(SI.No.10)

The Additional District Judge-VII / Additional MACT, Ernakulam will hold the full additional charge of Additional District Judge-VIII/Additional MACT, Ernakulam, until further orders.

12. Shri G.Radhakrishnan, Retired District Judge now functioning as Judge, Family Court, Thiruvananthapuram will handover charge of his office to Shri S.Mohandas(SI.No.4).

The Officers at SI.No. 1 to 3 & 5 to 9 are eligible for Special Pay for extra administrative work @ Rs.3,750/- per month in their new post.

The Officer at SI.No. 4 is eligible for Special Pay for extra administrative work @ Rs.2,500/- per month in his new post.

All officers are directed to take charge in their new posts at the earliest.


In the event of a relieving officer / relieved officer happens to be absent on the date of his taking charge / handing over charge, the respective officer may take / hand over charge from the officer who has been placed in full additional charge of the relieving / relieved officer / vacation officer on the day of absence.

( By Order )

  
N.Ahil Kumar

Registrar( Subordinate Judiciary)

To

  
The Accountant General (A&E) Kerala, Thiruvananthapuram(12 copies)  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Addl.Chief Secretary Secretary to Government, Home (C) Department,  
Thiruvananthapuram ( with C/L)  
The Director of Public Relations, Thiruvananthapuram.  
The Director and Addl. Director of Kerala Judicial Academy.  
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.  
The District Judges of the 14 Districts.  
The Officers and courts concerned.  
The Private Secretary to the Hon'ble the Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The B2, B3, B4, B5, C1, D2 , E1 & I1 seats & e-Courts Cell, High Court.  
The Administrative Records Section, High Court ( 2 copies )  
The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.